

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).259/2012

(From the judgement and order dated 25/08/2011 in AS No.1175/2004 of The
HIGH COURT OF MADRAS)

GOWRI Petitioner(s)

VERSUS

SHANTHI AND ANR. Respondent(s)

(With office report)

Date: 24/02/2014 This Petition was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR
HON'BLE MR. JUSTICE A.K. SIKRI

For Petitioner(s)
Mr.Senthil Jagadeesan,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Heard learned counsel for the petitioner.
Hearing concluded.
Judgment reserved.

(Sukhbir Paul Kaur)
Court Master

(Indu Bala Kapur)
Court Master

